

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 52 of 2013 &
Appeal No. 87 of 2013**

Dated : 30th October, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

Appeal No. 52 of 2013

**Tamil Nadu Generation & Distribution
Corporation Ltd.**

.... Appellant(s)

Versus

Neyveli Lignite Corporation Ltd. & Anr.

.... Respondent(s)

**Counsel for the Appellant(s) : Mr. Pravin H. Parekh, Sr. Adv.
Mr. E.R. Kumar
Mr. Gulav Sharma
Mr. Vishal Prasad
Ms. S. Lakshmi
Ms. Himanjali Gautam**

**Counsel for the Respondent(s) : Mr. N.A.K. Sharma
Mr. R. Sasiprabhu
Mr. Somiran Sharma
Mrs. C.L. Sabrina (Rep.)
Mr. N. Murthy (Rep.)**

Appeal No. 87 of 2013

Neyveli Lignite Corporation Ltd.

.... Appellant(s)

Versus

Tamil Nadu Electricity Board & Anr.

.... Respondent(s)

**Counsel for the Appellant(s) : Mr. N.A.K. Sharma
Mr. R. Sasiprabhu
Mr. Somiran Sharma
Mrs. C.L. Sabrina (Rep.)
Mr. N. Murthy (Rep.)**

**Counsel for the Respondent(s) : Mr. Pravin H. Parekh, Sr. Adv.
Mr. E.R. Kumar
Mr. Gulav Sharma
Mr. Vishal Prasad
Ms. S. Lakshmi
Ms. Himanjali Gautam**

ORDER

Heard Mr. Pravin H. Parekh, Learned Senior Counsel appearing on behalf of TANGEDCO (TNEB).

Post the matter for making reply submissions tomorrow i.e. on **31.10.2013.**

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

mk/rt